

**REPORT ON THE SITE VISIT OF THE TEAM OF THE ASSISTANT DIRECTOR  
OF MINES & GEOLOGY ,NELLORE DIRECT BY THE HON'BLE NGT IN O.A.  
No. 168 /2021(SZ)**

**BACKGROUND**

The applicant **Shri B. MADAN KUMAR REDDY** Son of Chandra Reddy aged about 41 years R/o Momidi Village, Chillakur Mandal, SPSR Nellore District have filed O.A. No. 168/2021 before the Hon'ble National Green Tribunal (SZ), Chennai that serious allegations of violation of Environmental Clearance (EC) conditions and without complying with the EC conditions, mining was permitted and apart from conducting quarry and the 6<sup>th</sup> respondent M/s Kumaraswamy Silica Mines is using heavy machineries for the purpose of conducting quarry as well, against the undertaking given by them and the conditions imposed in the EC granted is taken up in violation of the provisions of environmental laws and against the undertaking given by them in the earlier proceedings.

The Hon'ble National Green Tribunal (NGT) Southern Zone, Chennai, order dated 05.10.2021 in Original Application No. 168 of 2021 para No's - 4,5,6,7 and 8 of the order on the subject matter are as follows;

**4. It may be mentioned here that serious allegations of violation of Environmental Clearance (EC) conditions and without complying with the EC conditions, mining was permitted is the grievance of the applicant. If that be the case, the Mining Department is expected to be proactive in filing the statement and help the Tribunal to consider these aspects without delay and they are not expected to take their own time for filing the statement in such cases.**

**5. The learned counsel appearing for the applicant submitted that apart from conducting quarry, the 6th respondent is using heavy machineries for the purpose of conducting quarry as well, against the undertaking given by them and the conditions imposed in the EC granted. They are also doing mining from the banks of the spring channels without providing the safety distance or buffer zone for the spring channels.**

**6. So, the Mining Department is directed to conduct inspection immediately and submit a report regarding this aspect as well, while filing their statement.**

**7. They are directed to file their respective statement as well as report on or before 08.10.2021 by e-filing in the form of Searchable PDF/OCR Supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per Rules and get ready with the matter on the next hearing date.**

**8. The Registry is directed to communicate this order to the Director of Mines and Geology, Andhra Pradesh and also to the official respondents immediately by e-mail for their information and compliance of the direction.**

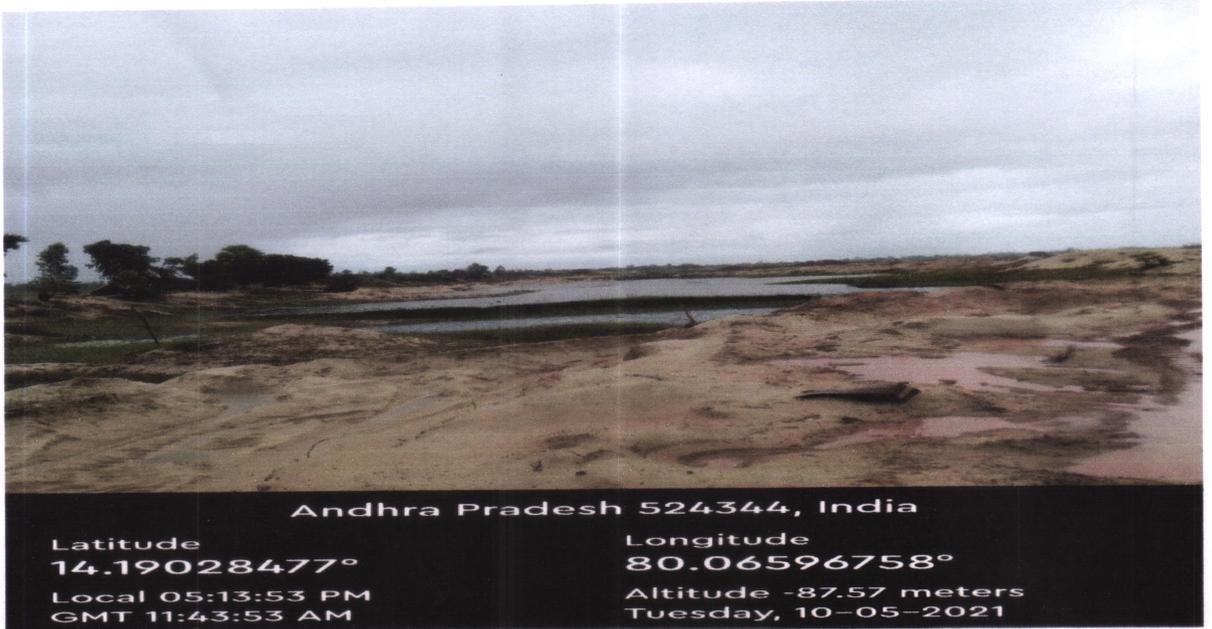
In the above direction of the Hon'ble Tribunal the Assistant Director of Mines & Geology, Nellore instructed the Technical Staff to conduct surprise inspection of the Quarry Lease for Silica Sand held by M/s Kumaraswamy Silica Mines over an extent of 129.866 Hectares / 320.90 Acres in Sy.No.695/22 of Momidi Village, Chillakur Mandal, SPSR Nellore District on 05.10.2021. Accordingly, the Technical Staff of the O/o. the Assistant Director of Mines & Geology, Nellore conducted inspection on 05.10.2021 and the findings of the inspection are as follows:

- At the time of inspection, rain is falling and noticed that the excavation of Silica Sand is going on with the help of one excavator and four labours and loading of Silica Sand to the vehicles for transportation is going on. The method of mining is open cast mechanized without drilling and blasting and the excavation will be manual, occasionally using excavators.
- It is observed that, no fresh Silica Sand excavation pits / workings are done within 50 mts distance from the Sona Canal present in the leased area. Further the lease holder erected the fencing on either side of the safe margin distance of 50 mts from the Sona Canal. Moreover, the growth of grass and other bushing plants are observed in the safe margin of Sona Canal indicates that, there are no fresh excavation of Silica Sand was made by M/s Kumaraswamy Silica Mines.
- The connected field photographs are submitted herewith for kind perusal.

1. Photograph showing the loading of the Silica Sand



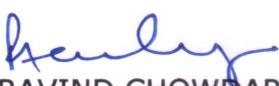
2. Photographs showing the erection of fencing around the Sona Canal and no fresh workings.

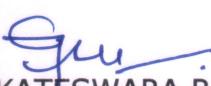


From the above the contention of the Applicant that, the 6<sup>th</sup> Respondent i.e., M/s Kumaraswamy Silica Mines are doing mining from the banks of the Spring Channels (Sona Canals) without providing safety distance or buffer zone for the Spring Channels is not correct and far away from truth.

This is submitted for kind information.

Dated at Nellore on this the 6<sup>th</sup> day of October 2021.

  
(R.ARAVIND CHOWDARY)  
Royalty Inspector  
O/o. ADM&G, Nellore.

  
(G.VENKATESWARA RAO)  
Assistant Geologist,  
O/o. ADM&G, Nellore.

  
(K.SRINIVASA RAO)  
ADM&G, Nellore  
Asst. Director of Mines & Geology  
SPSM Nellore Dist. (A.P.)